

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/159/2017  
NAME OF THE PETITIONER(S) : P P GEORGE KUTTY  
NAME OF THE RESPONDENT(S) : SOUTH INDIAN BANK LTD  
UNDER SECTION : 59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	For Dr KS Ravichandran, KSR & Co.	For Respondents	
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2	P.P. 2131 Jos G.	PC	
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Sd/-  
wfh

**ORDER**

Representatives for both the parties are present. Representative appearing on behalf of the Respondent prayed for time to file counter. Last and final opportunity is given for filing counter within two weeks by providing copy to the other side. Matter is posted for arguments. Put up on **12.01.2018 at 10.30 A.M.**

ghk

Sd/-  
MEMBER (JUDICIAL)